

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No.1288/2025

JOGRAJ & ANR.

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

Date : 01-04-2026 This appln. was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA  
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Appellant(s) :

Mr. Rahul Singh Chauhan, Adv.  
Mr. Muddam Thirupathi Reddy, AOR

For Respondent(s) : Ms. Sakshi Kakkar, AOR

UPON hearing the counsel the Court made the following  
O R D E R

I.A. no. 86572/2026 in Criminal Appeal No.1288/2025:-

Not to be deleted from the date already notified, i.e.,  
7-4-2026.

(VISHAL ANAND)  
DY. REGISTRAR

(POOJA SHARMA)  
COURT MASTER (NSH)